

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 36137/2015

ARJUN

Petitioner(s)

VERSUS

VENUVAN COOPERATIVE HOUSING SOCIETY LTD. AND ANR.

Respondent(s)

Date : 11-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr.Adarsh Upadhyay, AOR

For Respondent(s)

Mr.Raghunatha Sethupathy,Adv.
Ms.Astha Sharma, AORUPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent No.2 has stated that the copies of the pleadings have not been provided to him by the petitioner. Ld.counsel for the petitioner shall provide the copies of the pleadings to the above Ld.counsel within a week's time and file proof. Ld.counsel for the above respondent shall file the counter affidavit within a period of four weeks thereafter.

Four weeks time as last chance is given to the Ld.counsel for the petitioner to file the affidavit in proof of dasti service of notice already issued to respondent No.1.

List the matter again on 06.11.2017.

SANJAY PARIHAR
Registrar